



SHRI FRANCISCO. P. D'SOUZA
(ALIAS SHRI FRANCISCO CASMIRO JERONIMO AGNELO DE PINTO E
SOUZA)
(BHARATIYA JANATA PARTY – 5 MAPUSA)

ELECTORAL

Total votes polled 22774
Total votes received 10957
Margin of victory 6828

PERSONAL

Date of Birth: 4.10.1954

Place of Birth: Mapusa, Bardez, Goa

E-Mail : mla.mapusa.gvs@gov.in

Official Address with Pin Code

Office of the Minister for Urban Development,
Law and Judiciary, Legislative Affairs and Provedoria
Government of Goa
Secretariat, Porvorim- Goa
Pin: 403521

Telephone Numbers:

Office

(0832) 2419511/2419512/2419849/2419813

Fax: (0832)2419849

Residence

(0832) 2262065

CONSTITUTIONAL OFFICE HELD

24 November 1999
till 24 October 2000

- (i) Cabinet Minister and held portfolios of Law & Judiciary and Labour & Employment till 14.12.1999
- (ii) Portfolios of Election and Urban Development were added on 15.12.1999.

3 June 2002 to 2 February 2005	Cabinet Minister and held portfolios of Information Technology, Law & Judiciary, Legislative Affairs and Craftsmen Training.
9 March 2012	Cabinet Minister and holds portfolios of Urban Development, Revenue and Craftsmen Training
18 November 2014-13.12.2016	Deputy Chief Minister and held portfolios of Health, Revenue, Town and Country Planning, Urban Development and Law. Deputy Chief Minister and held portfolios of Health, Revenue, Town and Country Planning, Urban Development and Law. Deputy Chief Minister and held portfolios of Health, Revenue, Town and Country Planning, Urban Development and Law and Legislative Affairs.
14 March 2017 till date	Cabinet Minister and holds portfolios of Urban Development, Law and Judiciary, Legislative Affairs and Provedoria.

MEMBERSHIP OF THE LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

June 1999	Member, Third Legislative Assembly of the State of Goa.
June 2002	Member, Fourth Legislative Assembly of the State of Goa.
7 June 2007	Member, Fifth Legislative Assembly of the State of Goa.
7 March 2012	Member, Sixth Legislative Assembly of the State of Goa.
16 March 2017 till date	Member, Seventh Legislative Assembly of the State of Goa.

MEMBERSHIP OF COMMITTEES

27 November 2000	Member, Public Accounts Committee. Chairman of the Committee on Delegated Legislation. Member, Committee of Privileges. Member, Budget Committee.
2000-2002	Member, Public Accounts Committee.
1 April 2001	Member, Panel of Presiding Members.
2001-2002	Chairman of the Committee on Delegated Legislation.

	Member, Committee of Privileges.
	Member, Budget Committee.
	Member, Public Accounts Committee.
27 March 2001	Chairman of the Demands related <i>Ad hoc</i>
2001-2002	Committee on Health and Social Welfare.
30 August 2005	Chairman of Committee on Delegated
2005-2006	Legislation.
	Member, Committee of Privileges.
	Member, Rules Committee.
2006-2007	Chairman, Delegated Legislation Committee.
	Member, Rules Committee.
	Member, Committee of Privileges.
September 2007	Member, Committee on Government
	Assurances.
	Member, Rules Committee.
	Member, Library Committee.
	Member, Budget Committee.
January 2008	Member, State Co-ordination Committee.
April – August 2008	Member, Demands related <i>Ad hoc</i> Committee
	on Law.
August 2008	Member, Select Committee of the Goa
	Succession, Special Notaries and Inventory
	Proceeding Bill, 2008.
27 April 2009	Chairman, Demands related <i>Ad hoc</i> Committee
	on Law.
9 September 2009	Chairman, Committee on Delegated
	Legislation.
	Member, Public Accounts Committee.
22 October 2010-2011	Chairman, Committee on Petitions
	Member, Public Accounts Committee
	Member, Estimates Committee
	Member, Committee of Privileges
7 October 2011-2012	Member, Estimates Committee
	Member, Committee of Privileges
	Member, Committee on Petitions
8.8.2012	Chairman, Goa Land Use (Regulation)
	(Amendment) Bill, 2012.
8.8.2012	Member, Goa Commission for Minorities Bill,
	2012
6.8.2012	Member, Select Committee on the Goa
	Succession, Special Notaries and Inventory
	Proceeding Bill, 2012.
27.3.2015	Chairman, Select Committee on the Goa
	Succession, Special Notaries and Inventory

